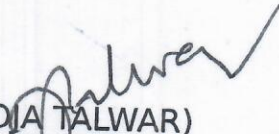


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE :
DISTRICT WEST: THC : DELHI**

CIRCULAR

As approved by the Ld. District and Sessions Judge, West Delhi, it is hereby directed that henceforth the **fresh cases filed by the Financial Institution Under Sec. 138 NI Act where the cheque amount is upto Rs. 25,000/-** (Twenty Five Thousand only) shall be assigned /allocated to the Evening Court No. 5 and 6 presided over by the Judicial Officer of West District for disposal as per existing guidelines.

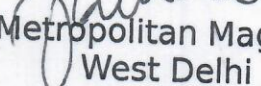

(POOJA TALWAR)
Chief Metropolitan Magistrate
West Delhi

No.....4633-4670.....Misc/CMM(West)/2019

Dated, Delhi .23-7-19

Copy forwarded for information and necessary action to:-

01. Ld District & Sessions Judge (HQ), THC, Delhi for information please.
02. Ld District & Sessions Judge (West), THC, Delhi for information please.
03. Ld ACMM, West District, THC, Delhi.
04. All the Metropolitan Magistrates of West District Delhi
05. The Incharge Computer Branch, Central District, Thc, Delhi.
06. The Sr. Admn. Officer/Incharge Evening Court Cell, Thc, Delhi
07. Incharge, Facilitation Centre, Central District, Thc., Delhi
08. For uploading on LAYERS.
09. For uploading on centralized web-site through LAYERS.
10. PS to Ld District & Sessions Judge (West), THC, Delhi
11. Reader to court of undersigned.
12. Both dealing Official posted at Filing Counter No. 5 of C.M.M west Delhi at Facilitation Centre, Tis Hazari Courts, Delhi.
13. Ahlmad Evening Court No. 5 & 6, West District, Thc. Delhi.
14. Office File.


Chief Metropolitan Magistrate
West Delhi